

**GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS
LOK SABHA
UNSTARRED QUESTION NO. 4101
TO BE ANSWERED ON 12.08.2026**

CONSTRUCTION OF ROBS AND RUBS IN TELANGANA

4101. SHRI KONDA VISHWESHWAR REDDY:

Will the Minister of RAILWAYS be pleased to state:

- (a) the number of ROBs and RUBs sanctioned, completed and under construction in Telangana during the last five years including those in the Chevella Lok Sabha Constituency;**
- (b) the details of funds sanctioned, released and utilised for the said works, project-wise;**
- (c) the number of pending proposals received for ROBs/RUBs in the said Lok Sabha Constituency and their present status;**
- (d) whether any sanctioned projects are delayed and if so, the reasons therefor including delays due to land acquisition, utility shifting, cost-sharing, statutory clearances or other issues pending with the Government of Telangana/other agencies, project-wise; and**
- (e) the steps taken/to be taken by the Government to resolve such issues and expedite completion of the pending projects?**

ANSWER

**MINISTER OF RAILWAYS, INFORMATION & BROADCASTING AND
ELECTRONICS & INFORMATION TECHNOLOGY**

(SHRI ASHWINI VAISHNAW)

(a) to (e): Sanctioning of works of Road over Bridge (ROB)/Road under Bridge (RUB) in lieu of Level crossings (LCs) is a continuous and dynamic process of Indian Railway. Such works are prioritised and taken up on the basis of their impact on safety in train operations, mobility of trains & impact for road users and feasibility etc.

No. of ROBs/ RUBs constructed on Indian Railways during the period 2004-14 viz-a-viz 2014-26 (Upto May'26) is as under:

Period	ROBs/ RUBs constructed
2004-14	4,148 Nos.
2014-26 (Upto May'26)	14,451 Nos. (520 Nos. in the State of Telangana)

As on 01.06.2026, 4,993 Nos. ROB / RUB works are sanctioned at a cost of approx. ₹ 1,17,492 Cr on Indian Railways including 118 Nos. ROB / RUB works at a cost of approx. ₹ 4,883 Cr are sanctioned in the state of Telangana which are at various stages of planning and execution.

There are 20 Nos. ROBs/RUBs in Chevella Lok Sabha Constituency. Further, 04 Nos. RUB works have been sanctioned at a cost of approx. ₹ 43 Cr in the Chevella Lok Sabha Constituency which are at various stages of planning and execution. The Details are as under:

#	LC Details	ROB/ RUB	Cost of work (approx ₹ in Cr.)	Remarks
1	LC No. 8 at Km 10/5-6 on Vikarabad-Parli section	RUB	10	Boxes have already been inserted under tracks. The work of approach portion has been taken up.
2	LC No. 9 at Km 15/7-8 on Vikarabad-Parli section	RUB	13	Tender has been awarded.

3	LC No. 9 at Km 55/12-14 on Vikarabad-Parli section	RUB	14	Boxes have already been inserted under tracks. The work of approach portion has been taken up.
4	LC No. 23 at Km 152/4-6 on Vikarabad-Parli section	RUB	6	Railway portion has been completed by Railway and the construction work of approach portion is taken up by State Govt.

In the State of Telangana, 16 Nos. ROBs are delayed on account of the State Govt. The details are as under:

S.No.	Reason	ROBs/RUBs (in No.)
1.	Delay in Land Acquisition by State Govt.	15
2.	Finalization of Alignment by State Govt.	01

Completion & commissioning of ROB/RUB works depends on various factors like cooperation of State Governments in giving consent for closure of LC, fixing of approach alignment, approval of General Arrangement Drawing (GAD), land acquisition, removal of encroachment, shifting of infringing utilities, statutory clearances from various authorities, law and order situation in the area of project / work sites, duration of working season in a year for the particular project / area due to climatic conditions etc. All these factors affect the completion time of the projects / works.

Further, Railways have taken following measures to expedite the progress of work:

- i. Joint survey with concerned State Govt./Road Owning Authority is done before finalizing the General Arrangement Drawing (GAD) to ensure smooth execution.**
- ii. Periodic meetings of Railway & State Government officials are done to resolve various issues related to ROB/RUB works.**
- iii. Standardization of superstructure and substructure drawings for various combinations of span, skewness and width of road on the Railway portion has been done to avoid delays during the design approval. This has been issued in the form of a compendium, which can be directly adopted for Road Over Bridge across Railway lines for expeditious planning.**
